

Central Administrative Tribunal
Principal Bench: New Delhi

O.A 1697/92

(9)

New Delhi this the 19th day of August 1997

Hon'ble Shri S.R.Adige, Member(A)

Hon'ble Dr.A. Vedavalli, Member(J)

Shri Vinod Kumar Gupta,
S/o Shri B.D.Gupta,
r/o G-185, Sector-23,
Raj Nagar, Ghaziabad. (U.P.) Applicant

(Applicant in Person)

Versus

1. Union of India, through
Secretary, Ministry of Communication,
Govt. of India, Sanchar Bhavan,
New Delhi.

2. Secretary, Ministry of Communication,
Telecom Board, Govt. of India,
Sanchar Bhavan,
20 Ashoka Road, New Delhi

3. Asstt. Director General (CW),
Telecom Commission, Sanchar Bhavan,
New Delhi.

..... Respondents

(By Advocate: None)

ORDER (Oral)

By Hon'ble Shri S.R.Adige, Member(A)

Applicant ^{is} present in person and filed a letter
dated 19.8.97, stating that he has no further grievance
and seeks ^{to} withdraw the O.A. The said letter is
taken on record and in terms of the contents of the
letter the O.A. is dismissed as withdrawn.

A. Vedavalli

(Dr.A. Vedavalli)
Member (J)

S.R.Adige
(S.R.Adige)
Member (A)

cc.